

Format of Disclosure of Assets as on
(in terms of Resolution adopted in the Full Court Meeting on May 7, 1997)

| Items | Description | Particulars | | | | Remarks |
|-----------------|-------------|-------------|--|---|----------------|---------|
| | | (A) Self | Purchase Value | (B) Spouse (Smt. Shefali Singh) | Purchase Value | |
| Landed Property | • Flats | | | | | |
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| | | | | | | |
| | A | • Building | 1. ¼ share in a three stories pucca house, built up area about 9000 sq.ft. over 5.5-kathas of land situated at 47-B, S.K. Puri, Patna Bihar, Land in the name of father late Sri Shambhu Prasad Singh through registered deed of 99 years renewable lease. | Land- Rs.15,085/- Building Rs.2 lakhs in 1969- 70 | | |

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|---|-----------------------|---|---|--|--|---|
| | | 2. 1/8 share in ancestral house at village home situated at village Narandrapur P.S. Andar, Distt. Siwan | Not known | | | |
| B | Other landed property | 1. ¼ share in ancestral agricultural land, about 15 bighas situated in and around village Narandrapur P.S. Andar, Distt. Siwan. | Not known | | | |
| | | 2. 1500 sq. yards of agricultural land situated in village Anangpur, Distt. Faridabad, Haryana | 2,20,200/- on 19.7.2005 | | | |
| | | 3. 247.65 sq. meter land out of plot No.GH-03/61 in Sector 105 NOIDA (A House over this land is now under construction and land is mortgaged to UCO Bank for Housing loan) | R.1.00 crore on 27.6.2013 and Development charges to Society R.1.07 crores. | | | Purchased from sale proceeds of a flat at Supreme Enclave, Mayur Vihar, New Delhi and another plot of land. |

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|----------------------------|-------------------|--|---|-------------------------------------|-----------------------------------|--|
| Securities and Investments | • Shares | | | | | |
| | • Mutual Funds | | | | | |
| | • Savings A/c | 1. UCO Bank, Supreme Court 2. Bank of Baroda, S.K. Puri, Patna 3. SBI, New Delhi 4. ICIC Bank New Delhi | Rs.5,77,075.00 Rs.4,90,106.25 Rs. 5,500.00 Rs. 24,194.00 | | | |
| Other Assets/Movables | • Jewellery | Gold Ornaments | Rs. 25,000/- | Personal Gold and Diamond jewellery | Present value is approx. 10 lakhs | |
| | • Silver Utencils | | | | | |
| | • Vehicles | | | | | |
| Inherited in Liabilities | • Loans | Housing Loan from UCO bank, Supreme Court | Rs.60 lakhs | | | |
| | • Mortgages | For aforesaid loan Mortgage of 247.65 sq. | | | | |

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|--|----------------------------|--|--|--|--|--|
| | | meter of plot in sector 105, NOIDA with UCO Bank | | | | |
| | • Overdrafts | | | | | |
| | • Any other liabilities | | | | | |